

the issue of the Ministry of Home Affairs O.M. No. 9/11/55-RPS, dated the 22nd December, 1959, the seniority in the Central Services including the Central Secretariat Services, was determined in accordance with the principles laid down in that Ministry's Memoranda No. 30/44/48-Appnts. dated 22nd June, 1949 and 30/49-R dated 22nd June, 1949; and

(b) if so, what is the reason for so many mass supersessions that have taken place in the Central Secretariat Services of Clerks and Assistants and what steps have been taken to intervene in the matter to mitigate the sufferings of the affected persons?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) Ministry of Home Affairs O.M. No. 30/44/48-Appnts., dated the 22nd June, 1949 was applicable to all Central Civil Services except where separate seniority rules were framed with the concurrence of that Ministry. Insofar as the Assistant's Grade of the Central Secretariat Service is concerned, principles similar to those embodied in this order were evolved and adopted for the initial constitution of that grade even before the issue of these orders. On the other hand, O.M. No. 30/49-R, dated the 22nd June, 1949 was applicable to the Central Secretariat Clerical Service only.

(b) It is not a fact that there have been supersessions of Assistants in the matter of promotions. In regard to the so-called supersessions in the clerical grade, attention of the Hon'ble Member is invited to the statement laid on the Table of the House in reply to Unstarred Question No. 1246 on the 24th November, 1965.

#### Case against Kerala Publishers

**2073. Shri Vasudevan Nair:  
Shri Warior:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the Photostat case against the Editorial staff and pub-

lishers of 'Janayagoon' and 'Nava-jeewan' in Kerala State is proposed to be transferred to any Court outside the State; and

(b) if so, to which court the case is being transferred?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathl):** (a) and (b). The investigation by Central Bureau of Investigation has not been completed yet. In view of this parts (a) and (b) of the question do not arise.

#### Activities of Foreign Missionaries

**2074. Shri H. C. Soy:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the proselytising activities of the foreign Christian Missionaries in India have increased considerably since Independence;

(b) whether it is also a fact that large sums of Government grants and assistance are given to them for their educational and medical institutions, especially in tribal areas, which are utilised by them for their proselytising activities; and

(c) if so, the steps taken to prevent the misuse of these grants?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathl):** (a) and (b). No, Sir.

(c) Does not arise.

#### Promotion Claims of S.C. & S.T. in the Central Secretariat Service

**2076. Shri Buta Singh:  
Shri P. K. Deo:  
Shri Narasimha Reddy:**

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received representations from Orga-

nisations and individuals against overlooking the claims of Scheduled Caste/Scheduled Tribe Section Officers of Central Secretariat Service for promotion to the Grade of Under Secretaries in the Central Secretariat;

(b) if so, whether any investigations have been made; and

(c) the result thereof?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) Yes, Sir. Representations were received about non-inclusion of any Section Officer belonging to these communities in the Select List issued in May 1965.

(b) and (c). Under the Central Secretariat Service Rules, 1962 and the Regulations framed thereunder, appointments to Grade I of the Service are required to be made on the basis of merit. All Section Officers belonging to the Scheduled Castes and Scheduled Tribes who were within the field of eligibility were duly considered by a Selection Committee presided over by a Member of the U.P.S.C. The claims of these officers were thus not overlooked.

#### **Promotion of Section Officers in the Central Secretariat Service**

**2077. Shri Buta Singh:  
Shri P. K. Deo:  
Shri Narasimha Reddy:**

Will the Minister of Home Affairs be pleased to state:

(a) whether a list of Section Officers of the Central Secretariat Service was put up before the Departmental Promotion Committee for selecting some of them as Under Secretaries, during 1965;

(b) whether the said list did not contain any Scheduled Caste Officer's name; and

(c) if so, the reasons for the total exclusion of the Scheduled Caste Officers?

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**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) Yes, Sir.

(b) No, Sir.

(c) Dose not arise.

#### **Refinery-cum-fertilizer Project at Mangalore**

**2078. Shri Linga Reddy:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether a proposal has been made by the Mysore Government regarding an offer for refinery-cum-fertilizer project at Mangalore in the private sector;

(b) whether the Chief Minister of Mysore had a talk in this connection with the Central Government recently; and

(c) if so, the reaction of Government thereto?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):** (a) Yes, Sir.

(b) and (c). Some discussions are taking place regarding the possibility of a fertilizer plant but the demand for petroleum products in the Mysore area does not appear to justify a refinery-cum-fertilizer project during the Fourth Plan.

#### **Camp for Migrants**

**2079. Shri Linga Reddy:** Will the Minister of Rehabilitation be pleased to state:

(a) whether a camp for new migrants has been opened at Periyapatna in Mysore State;

(b) the facilities given by the Central and State Governments to the migrants in that camp; and

(c) the number of migrants who are to be accommodated in the camp?

**The Minister of Rehabilitation (Shri Tyagi):** (a) to (c). The Central Gov-